

## THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated - 25-08-2014

### PROCEEDINGS

Judicial Department – appointment of Court Managers in the District Courts on contract basis - Orders issued.

- Read : 1. GO(Ms.)No.265/2011/ Home dated 28-11-2011  
2. GO(Ms.)No.84 / 2013/ Home dated 30-03-2013  
3. Ranked list No.REC4-5502/2014 dated 01-07-2014

### ORDER NO. B1 -66563 / 2014

Following candidates are temporarily appointed as Court Managers in the District Courts shown against their names on contract basis, in the scale of Pay of Rs. 11,910- 19350 (pre-revised) upto 31-03-2015 ie. until the expiry of the 13<sup>th</sup> Finance Commission Award period.

<i>Sl. No</i>	<i>Name and address</i>	<i>Proposed station</i>
1	Shri Harikumar Namboodhiri, Harisree Madom, Pannivizha, Anandappally P.O., Pathanamthitta, 691 525	District Court, Kottayam
2	Shri Abdunnaser P.P., Pookattupurayil House, Thamarassery P.O., Kozhikode, 673573	District Court, Manjeri
3	Shri Sathish Francis, Njavallil Charthampadavil, Ezhacherry P.O., Palai, Kottayam, 686 651	District Court, Thodupuzha
4	Shri Ansari K., Ansari Manzil, Umayanaor P.O., Kollam, 691 589	District Court, Pathanamthitta
5	Shri Brijith B., Athira, Thonnakkal P.O., Thiruvananthapuram 695317	District Court, Palakkad
6	Shri Manoj K., Muttathuvadakemadhom, Maru-south, Alumkadavu P.O., Karunagappally, Kollam, 690 573	District Court, Thiruvananthapuram
7	Smt. Kala B.S., Lekshmi, Mavinmoodu, Kallambalam P.O., Thiruvananthapuram 695 605	District Court, Ernakulam
8	Shri S. Sergi Das, Rohini, OERA-12, Oruvathilkotta, Anayara P.O., Thiruvananthapuram, 695 029	District Court, Kollam

<i>Sl. No</i>	<i>Name and address</i>	<i>Proposed station</i>
9	Shri Nikhil M.Sarath, Manimandiram, T.C.20/204(2), Melaranoor, Karamana P.O., Thiruvananthapuram 695 302	District Court, Thrissur
10	Shri Manoj G., Priyamvada, NCC Road, Peroorkada P.O., Thiruvananthapuram 695 005	District Court, Kozhikode
11	Smt. Sreena Vallabhavan, Kovilakom, Chittar, Anappara P.O., Vithura, Thiruvananthapuram 695 551	District Court, Alappuzha
12	Shri Rajkumar K., Lekshmi Vihar, 10/423 B, St. Antony's Church Road, Vyasapuram, Panagad, Ernakulam 682 506	District Court, Thalassery

The candidates shall first enter into an agreement with the High Court in the prescribed format appended herewith. Appointment as above shall be subject to the regulations and conditions of service as stipulated in the said agreement.

If he / she agrees to abide by the terms and conditions, he / she is directed to report before the Registrar(Subordinate Judiciary) for executing the agreement within 10 days from the date of receipt of this appointment order with the following documents :

1. Original Certificates in proof of age and qualifications.
2. Medical Certificate of fitness in the form prescribed in Kerala Service Rules, issued by a Civil Surgeon or Honourary Medical Officer of Civil Surgeon's Rank or the Director of Indigenous Medicine.

After executing the agreement, the candidates have to report before the District and Sessions Judge of District Court concerned without delay.

In case any candidate fails to report for duty within ten days from the date of receipt of this order, his / her appointment will be treated as cancelled without further notice.

( By Order )



N. Anil Kumar  
Registrar ( Subordinate Judiciary )

To

The Accountant General (A&E) Kerala, Thiruvananthapuram  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Additional Chief Secretary to Government, Home (L) Department,  
Thiruvananthapuram ( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The All Principal District and Sessions Judges except Kasaragod and Kalpetta  
The persons concerned(Regd with AD).  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The B2, B3, B4, B5, C1, C3, D2, E1 & I1 seats, High Court.  
The Administrative Records Section, High Court ( 2 copies )

Copy submitted to :

The Honourable the Judges.